

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **25.06.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 13/2015	16. OS 13/2015
2. OS 181/2017	17. OS 397/2016
3. OS 5/2019	18. OS 221/2019
4. OS 142/2021	19. OS 333/2019
5. OS 151/2021	20. OS 10/2020
6. OS 153/2021	21. OS 30/2020
7. CC 40/2007	22. OS 81/2020
8. CC 172/2008	23. OS 82/2020
9. CC 801/2010	24. OS 246/2020
10. CC/ 8/2016	25. OS 22/2021
11. CC 1765/2019	26. OS 25/2021
12. CC 118/2021	27. OS 43/2021
13. CrI.Misc 2/2008	28. FDP 13/2014
14. CrI.Misc 205/2020	29. Ex 17/2013
15. Cr 19/2021 ANGPS	30. Ex 3/2019

Hosakote
24.06.2021

(Sint) 24/6/21
Addl. Civil Judge & JMFC.,
Hosakote.

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.